

Parliament Session Wrap

Winter Session – November 22 to December 29, 2011

Bills Passed by Parliament during the Winter Session

Short Title	Key Objectives
The Constitution (One Hundred and Eleventh Amendment) Bill, 2009	Amends the Constitution to include framework for cooperative societies.
The Regulation of Factor (Assignment of Receivables) Bill, 2011	Provides for regulation of assignment of receivables, and specifies the obligations of contracting parties.
* The Export-Import Bank of India (Amendment) Bill, 2011	Increases the authorised capital and creates post of two whole time Directors.
The Academy of Scientific and Innovative Research Bill, 2010	Establishes Academy of Scientific and Innovative Research, as an institution of national importance.
* The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2011	Modifies the list of Scheduled Tribes in the States of Manipur and Arunachal Pradesh.
The New Delhi Municipal Council (Amendment) Bill, 2010	Amends composition and power of members of the New Delhi Municipal Council.
*The Appropriation (Railways) No. 3 Bill, 2011	Authorises expenditure of the Railways.
The Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Amendment Bill, 2010	Prevents pilferage and sabotage of petroleum products.
The Damodar Valley Corporation (Amendment) Bill, 2011	Reconstitutes the DVC to have Chairman and nine members instead of Chairman and two members.
The Company Secretaries (Amendment) Bill, 2010	Permits Limited Liability Partnership (LLP) structure.
The Cost and Works Accountants (Amendment) Bill, 2010	Permits LLP structure. Also changes name of the institute to the Cost and Management Accountants of India.
The Chartered Accountants (Amendment) Bill, 2010	Permits Limited Liability Partnership (LLP) structure.
The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2010	Clarifies the status of employees deputed to Prasar Bharati
* The Cable Television Networks (Regulation) Amendment Bill, 2011	Regulates cable operators and digitalise the analog TV network . Also, appoints an authority to grant registrations.
* The National Capital Territory of Delhi Laws (Special Provisions) Second Bill, 2011	Seeks to extend moratorium on sealing of illegal structures in Delhi till 31 December, 2014.
The Life Insurance Corporation (Amendment) Bill, 2009	Raises capital of LIC to Rs. 100 crore and permits the government to decide the level of guarantee on policies.
*The Appropriation (No. 4) Bill, 2011	Authorises expenditure from the Consolidated Fund of India.

* These were introduced during the Winter Session 2011.

Government Bill Introduced during the Winter Session and negated

Short Title	Key Objectives	Introduced on	Status
The Constitution (116th Amendment) Bill, 2011	Conferring Constitutional status to Lokpal and Lokayuktas.	22 Dec 2011 Lok Sabha	Negated by LS on 27 Dec 2011

Government Bills Withdrawn by Parliament during the Winter Session

Short Title	Introduced on	Status
The Companies Bill, 2009	3 Aug 2009	Replaced by a new Bill on 14 Dec 2011
The Lokpal Bill, 2011	4 Aug 2011	Replaced by a new Bill on 22 Dec 2011

Government Bills Introduced during the Winter Session and pending

Short Title	Key Objectives	Introduced on	Status
The Unlawful Activities (Prevention) Amendment Bill, 2011	Widens the definition of "terrorist acts", and provides for attachment of property.	29 Dec 2011 Lok Sabha	
The Higher Education and Research Bill, 2011	Creates a new regulator for higher education and research.	28 Dec 2011 Rajya Sabha	
The Electronic Delivery of Services Bill, 2011	Requires all public services to be delivered electronically and establishes the central and state commissions.	27 Dec 2011 Lok Sabha	
The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2011	Modifies the list of Scheduled Tribes in the State of Karnataka.	27 Dec 2011 Lok Sabha	
The Prevention of Money-Laundering (Amendment) Bill, 2011	Links the provisions of Indian law with the laws of foreign countries, enlarges the definition of money-laundering and removes existing limit of Rs. 5 lakh in fine.	27 Dec 2011 Lok Sabha	
The National Commission for Human Resources for Health Bill, 2011	Creates a regulator for education in medical and health disciplines.	22 Dec 2011 Rajya Sabha	SC to report within 3 months
The Lokpal and Lokayuktas Bill, 2011	Establishes the office of the Lokpal and Lokayuktas to investigate and prosecute cases of corruption.	22 Dec 2011 Lok Sabha	Passed by LS on 27 Dec 2011
The National Food Security Bill, 2011	Provides food and nutritional security by ensuring access to adequate quantity of quality food at affordable prices.	22 Dec 2011 Lok Sabha	
The Rajiv Gandhi National Institute of Youth Development Bill, 2011	Confers status of national importance to the RG National Institute of Youth Development	21 Dec 2011 Lok Sabha	
The Regional Centre for Biotechnology Bill, 2011	Establishes Regional Centre under the auspice of the UNESCO to undertake research in the field of biotechnology .	20 Dec 2011 Lok Sabha	
The Right of Citizens for Time Bound Delivery of Goods and Services and Redressal of their Grievances Bill, 2011	Seeks to confer on every citizen the right to time bound delivery of specified goods and services and provides a mechanism for grievance redressal.	20 Dec 2011 Lok Sabha	
The National Highways Authority of India (Amendment) Bill, 2011	Increases the number of full-time members from five to six and part-time members from four to six	19 Dec 2011 Lok Sabha	
The Press and Registration of Books and Publications Bill, 2011	Amends and consolidates the laws relating to press and registration of books and publications.	16 Dec 2011 Lok Sabha	
The Consumer Protection (Amendment) Bill, 2011	Facilitates quicker disposal of consumer complaints and rationalizes the qualifications and procedure of selection of President and Members of the Consumer Fora.	16 Dec 2011 Lok Sabha	SC to report within 3 months
The Cable Television Networks (Regulation) Second Amendment Bill, 2011	Prohibits transmission of unregistered channels and enhances fine for contravening the Act.	15 Dec 2011 Lok Sabha	
The Companies Bill, 2011	Replaces the Companies Act, 1956 to modernise the regulation of corporate structure and governance.	12 Dec 2011 Lok Sabha	

Short Title	Key Objectives	Introduced on	Status
The Mines and Minerals (Development and Regulation) Bill, 2011	Provides mechanism to address the problem of illegal mining and for sharing of profits with the people affected by mining projects.	12 Dec 2011 Lok Sabha	
The Arms (Second Amendment) Bill, 2011	Incorporates life imprisonment as an option alongwith death penalty which was earlier prescribed as the only penalty under Section 27(3) of the Arms Act, 1959.	12 Dec 2011 Lok Sabha	
The Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Bill, 2011	Strengthens recovery process of secured loans and provides for registration of securitisation transactions.	12 Dec 2011 Lok Sabha	
The Citizenship (Amendment) Bill, 2011	Defines the term "Overseas Indian Card Holder" and removes lacunae relating to overseas Indian citizens.	8 Dec 2011 Rajya Sabha	SC to report within 3 months
The Warehousing Corporations (Amendment) Bill, 2011	Amends the Warehousing Corporation Act, 1962 to reflect the award of status of Miniratna to Central Warehousing Corporation.	8 Dec 2011 Lok Sabha	
The North-Eastern Areas (Reorganisation) Amendment Bill, 2011	Splits Manipur-Tripura joint cadre of All India Services into independent separate cadres for the States of Manipur and Tripura.	7 Dec 2011 Lok Sabha	
The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2011	Enables the Delhi Metro Rail Corporation to evict unauthorised occupants from its premises.	23 Nov 2011 Lok Sabha	

Sources: Various Bills, Bulletins of Rajya Sabha and Lok Sabha, PRS.

Government Bills Pending from Earlier Sessions of Parliament

LOK SABHA		
Short Title	Introduced on	Status
The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2011	8 Sep 2011	Standing Committee to report within 3 months <i>w.e.f.</i> 13 Sep 2011
The Nuclear Safety Regulatory Authority Bill, 2011	7 Sep 2011	Standing Committee granted time upto 15 Feb 2012
The Land Acquisition, Rehabilitation and Resettlement Bill, 2011	7 Sep 2011	Standing Committee granted time upto 12 Mar 2012
The National Academic Depository Bill, 2011	5 Sep 2011	Standing Committee granted time upto 31 Jan 2012
The Benami Transactions (Prohibition) Bill, 2011	18 Aug 2011	Standing Committee to report within 3 months <i>w.e.f.</i> 13 Sep 2011
The Indian Institute of Information Technology, Design and Manufacturing Kancheepuram Bill, 2011	5 Aug 2011	Passed by LS on 25 Aug 2011
The Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, 2011	24 Mar 2011	Standing Committee granted time upto 31 Jan 2012
The Pension Fund Regulatory and Development Authority Bill, 2011	24 Mar 2011	Standing Committee Report on 30 Aug 2011
The Constitution (One Hundred and Fifteenth Amendment) Bill, 2011 (GST Bill)	22 Mar 2011	Standing Committee Report within 3 months <i>w.e.f.</i> 29 Mar 2011
The Banking Laws (Amendment) Bill, 2011	22 Mar 2011	Standing Committee Report on 13 Dec 2011
The Protection of Women from Sexual Harassment at Workplace Bill, 2010	7 Dec 2010	Standing Committee Report on 8 Dec 2011
The Forward Contracts (Regulation) Amendment Bill, 2010	6 Dec 2010	Standing Committee Report on 22 Dec 2011
The Judicial Standards and Accountability Bill, 2010	1 Dec 2010	Standing Committee Report on 30 Aug 2011

Short Title	Introduced on	Status
The Enemy Property (Amendment and Validation) Second Amendment Bill, 2010	15 Nov 2010	Standing Committee Report on 03 Nov 2011
The Multi-State Co-operative Societies (Amendment) Bill, 2010	15 Nov 2010	Standing Committee granted extension till the enactment of "The Constitution (111 th Amendment) Bill, 2009"
The Direct Taxes Code Bill, 2010	30 Aug 2010	Standing Committee Report within 3 months <i>w.e.f.</i> 9 Sep 2010
The Institute of Technology (Amendment) Bill, 2010	30 Aug 2010	Standing Committee Report on 26 Nov 2010, Passed by LS on 24 Mar 2011
The Dam Safety Bill, 2010	30 Aug 2010	Standing Committee Report on 04 Jun 2011
The Public Interest Disclosure and Protection to Persons Making the Disclosures Bill, 2010	26 Aug 2010	Standing Committee Report on 09 Jun 2011, Passed by LS on 27 Dec 2011
The Arms (Amendment) Bill, 2010	25 Aug 2010	Standing Committee Report on 02 Jun 2011
The Constitution (One Hundred and Fourteenth Amendment) Bill, 2010 (Amendment of Articles 217 and 224)	25 Aug 2010	Standing Committee Report on 09 Dec 2010
The National Road Safety and Traffic Management Board Bill, 2010	4 May 2010	Standing Committee Report on 21 Jul 2010
The Prohibition of Unfair Practices in Technical Educational Institutions, Medical Educational Institutions and University Bill, 2010	3 May 2010	Standing Committee Report on 30 May 2011
The Educational Tribunals Bill, 2010	3 May 2010	Standing Committee Report on 20 Aug 2010, Passed by LS on 26 Aug 2010
The Foreign Educational Institutions (Regulation of Entry and Operations) Bill, 2010	3 May 2010	Standing Committee Report on 2 Jun 2011
The National Accreditation Regulatory Authority for Higher Educational Institutions Bill, 2010	3 May 2010	Standing Committee Report on 12 Aug 2011
The Wakf (Amendment) Bill, 2010	27 Apr 2010	Passed by LS on 7 May 2010, RS Select Committee Report on 16 Dec 2011
The Prevention of Torture Bill, 2010	22 Apr 2010	Passed by LS on 6 May 2010, RS Select Committee Report on 7 Dec 2010
The National Institutes of Technology (Amendment) Bill, 2010	15 Apr 2010	Standing Committee Report on 30 Sep 2010 Passed by LS on 19 Aug 2011
The Commercial Division of High Courts Bill, 2009	16 Dec 2009	Passed by LS on 18 Dec 2009, RS Select Committee Report on 29 July 2010
The Constitution (One Hundred and Tenth Amendment) Bill, 2009 (Reserves for women 50% of seats in panchayat)	26 Nov 2009	Standing Committee Report on 28 Jul 2010
The Constitution (One Hundred and Twelfth Amendment) Bill, 2009 (Amendment of article 243T) (Reserves for women 50% of seats in municipalities)	24 Nov 2009	Standing Committee Report on 25 Jun 2010
The Securities and Exchange Board of India (Amendment) Bill, 2009	3 Aug 2009	Standing Committee Report on 19 Apr 2010
The Indian Trusts (Amendment) Bill, 2009	3 Aug 2009	Standing Committee Report on 12 Mar 2010
RAJYA SABHA		
Short Title	Introduced on	Status
The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011	18 Aug 2011	Standing Committee Report on 20 Dec 2011
The Border Security Force (Amendment) Bill, 2011	18 Aug 2011	Standing Committee report on 3 Nov 2011

Short Title	Introduced on	Status
The Administrators-General (Amendment) Bill, 2011	18 Aug 2011	Standing Committee granted time upto 31 Jan 2011
The Protection of Children from Sexual Offences Bill, 2011	23 Mar 2011	Standing Committee Report on 21 Dec 2011
The Mines (Amendment) Bill, 2011	23 Mar 2011	Standing Committee Report on 20 Dec 2011
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment Bill, 2011	23 Mar 2011	Standing Committee Report on 20 Dec 2011
The National Institute of Mental Health and Neuro-Sciences, Bangalore Bill, 2010	7 Dec 2010	Standing Committee Report on 4 Mar 2011
The National Identification Authority of India Bill, 2010	3 Dec 2010	Standing Committee Report on 13 Dec 2011
The Architect (Amendment) Bill, 2010	31 Aug 2010	Standing Committee Report on 24 Jan 2011
The Anti-Hijacking (Amendment) Bill, 2010	19 Aug 2010	Standing Committee Report on 18 Oct 2010
The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2010	6 Aug 2010	Standing Committee Report on 25 Feb 2011
The Marriage Laws (Amendment) Bill, 2010	4 Aug 2010	Standing Committee Report on 1 Mar 2011
The Copyright (Amendment) Bill, 2010	19 Apr 2010	Standing Committee Report on 23 Nov 2010
The Right of Children to Free and Compulsory Education (Amendment) Bill, 2010	16 Apr 2010	Standing Committee Report on 28 Jun 2010
The Chemical Weapons Convention (Amendment) Bill, 2010	16 Apr 2010	Standing Committee Report on 2 Jul 2010
The National Commission for Heritage Sites Bill, 2009	26 Feb 2009	Standing Committee Report on 23 Nov 2009
The Insurance Laws (Amendment) Bill, 2008	22 Dec 2008	Standing Committee Report on 13 Dec 2011
The Railway Property (Unlawful Possession) Amendment Bill, 2008	18 Dec 2008	Standing Committee Report on 9 Dec 2009, Passed by RS on 22 Dec 2011
The Telecom Regulatory Authority of India (Amendment) Bill, 2008	15 Dec 2008	Standing Committee Report on 16 Feb 2009
The Protection and Utilisation of Public Funded Intellectual Property Bill, 2008	15 Dec 2008	Standing Committee Report on 28 Jun 2010
The Pesticide Management Bill, 2008	21 Oct 2008	Standing Committee Report on 18 Feb 2009
The Constitution (One Hundred and Eighth Amendment) Bill, 2008 (Women's Reservation Bill)	6 May 2008	Standing Committee Report on 17 Dec 2009, Passed by RS on 9 Mar 2010, Pending in LS
The Drugs and Cosmetics (Amendment) Bill, 2007	21 Aug 2007	Standing Committee Report on 21 Oct 2008
The Private Detective Agencies (Regulation) Bill, 2007	13 Aug 2007	Standing Committee Report on 13 Feb 2009
The Motor Vehicles (Amendment) Bill, 2007	15 May 2007	Standing Committee Report on 28 April 2008
The Seamen's Provident Fund (Amendment) Bill, 2007	3 May 2007	Standing Committee Report on 5 Sep 2007
The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005	5 Dec 2005	Standing Committee Report on 13 Dec 2006
The Indian Medical Council (Amendment) Bill, 2005	23 Aug 2005	Standing Committee Report on 19 Dec 2006
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Indian Medicine Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Homoeopathy Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003

Short Title	Introduced on	Status
The Coal Mines (Nationalisation) Amendment Bill, 2000	24 Apr 2000	Standing Committee Report on 31 Aug 2001
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (Seventy-ninth Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995
The Atomic Energy (Amendment) Bill, 1992	25 Nov 1992	
The Participation of Workers in Management Bill, 1990	30 May 1990	Standing Committee Report on 18 Dec 2001
The Indian Medical Council (Amendment) Bill, 1987	26 Aug 1987	Joint Committee Report on 28 Jul 1989

Sources: Bulletins of Rajya Sabha and Lok Sabha, PRS.

Status of Government Bills

Bills pending before session	86
Bills introduced during session	30
Bills passed during session	17
Bills withdrawn during session	2
Bill negatived during session	1
Bills pending after session	96

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